

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 2772
(TO BE ANSWERED ON 03.08.2022)

HORIZONTAL RESERVATION

2772. ADV. DEAN KURIAKOSE:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government has received any request/proposal to provide horizontal reservation in Government jobs for those who are mentally challenged within the quota set aside for differently abled population;
- (b) if so, the details thereof;
- (c) whether the Government will take necessary steps to ensure that at least 25% of seats reserved in Government jobs for the differently abled population goes to mentally challenged population; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (d): Clause (d) of Section 34(1) of Rights of Persons with Disabilities Act, 2016 makes provision for grant of reservation in posts and services of Central Government to Persons with Benchmark Disabilities (PwBDs) having autism, intellectual disability, specific learning disability and mental illness. The percentage of reservation for each category of PwBD is as under:

(a)	blindness and low vision	1%
(b)	deaf and hard of hearing	1%
(c)	locomotor disability including cerebral palsy, leprosy cured, dwarfism, acid attack victims and muscular dystrophy	1%
(d)	autism, intellectual disability, specific learning disability and mental illness	
(e)	multiple disabilities from amongst persons under clauses (a) to (d) including deaf-blindness in the posts identified for each disability	1%
